

Court – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.213 of 2014 &
I.A. Nos. 333 & 214 of 2015**

Dated: 10th July, 2015

**GSPC Gas Company Ltd.
Versus
GAIL (India) Ltd. & Anr.**

.... Appellant (s)

... Respondent (s)

Counsel for the Appellant(s) : Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for Respondent(s) : Mr. Ramji Srinivasan, Sr. Adv.
Ms. Mayuri Raghuvanshi
Ms. Sara Sundaram for GAIL
Ms. Sonali Malhotra for R.2

ORDER

(IA No.214 of 2015)

(Application for substitution of Applicant)

Learned counsel for the Board seeks time to file reply. She may file the same after serving copy on the other side.

List the matter on **18.09.2015.**

**(Nayan Mani Borah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/pr